GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 439 TO BE ANSWERED ON THE 31ST MARCH, 2023

MEDICAL TREATMENT IN AB-PMJAY EMPANELLED HOSPITALS

†*439. DR. DHAL SINGH BISEN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of private hospitals empanelled under Ayushman Bharat-Pradhan Mantri Jan Aarogya Yojana in Madhya Pradesh and Maharashtra including Nagpur and Gondia;
- (b) the disease-wise details of hospitals specialized for treatment under the AB-PMJAY in Madhya Pradesh and Maharashtra;
- (c) whether the hospitals empanelled under AB-PMJAY are bound to offer treatment and if so, the details thereof; and
- (d) whether there is a provision to take action against the empanelled hospitals for refusing treatment under AB-PMJAY and if so, the details thereof?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR MANSUKH MANDAVIYA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 439 FOR 31ST MARCH, 2023

(a) to (d) Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) launched on 23.09.2018 is the largest publicly funded health protection scheme in the world which provides health cover of Rs. 5 lakh per family per year for secondary and tertiary care hospitalization to 60 crore beneficiaries through a network of 26,892 hospitals empanelled in the country. This includes more than 11,700 private hospitals.

As of 27th March 2023, a total of 513 private hospitals are empanelled in the State of Madhya Pradesh under the scheme. With respect to the State of Maharashtra, a total of 807 private hospitals are empanelled in the State including 6 private hospitals in Gondia and 37 private hospitals in the district of Nagpur.

Speciality-wise details of empanelled hospitals in Madhya Pradesh are available at the following link:

https://acrobat.adobe.com/link/review?uri=urn:aaid:scds:US:64cef893-dc40-320f-b3f2-4c0345d35444

Speciality-wise details of empanelled hospitals in Maharashtra are available at the following link:

https://acrobat.adobe.com/link/review?uri=urn:aaid:scds:US:4bfb5b91-50db-34b3-8501-a5da4bb1369c

As per the terms and conditions of empanelment, hospitals cannot deny treatment to genuine beneficiaries of the scheme. It may result in penal action which may include, de-empanelment. In case of denial of treatment by the empanelled hospital, beneficiaries can lodge grievances on the designated web-based portal or mobile-based application of Central Grievance Redressal Management System (CGRMS). Alternatively, beneficiaries can reach out to NHA's National Call Centre through 24x7 helpline 14555 and register their grievances. Such grievances are resolved in an efficient and transparent manner through a three-tier grievance redressal structure.
